

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4725

ANSWERED ON:07.08.2009

PHYSICAL EXAMINATION TEST

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Gaikwad Shri Eknath Mahadeo;Yaskhi Shri Madhu Goud

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether some girls were forced to undergo physical examination test who participated in a wedding ceremony organised by the Government of Madhya Pradesh;
- (b) if so, the details thereof;
- (c) the reaction of the National Commission for Women and the Government thereto; and
- (d) the steps taken or proposed to be taken by the Government in this regard?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a) & (b) There were allegations that virginity test were conducted on some women on the occasion of mass marriages ceremony organized in Shahdol district by the Government of Madhya Pradesh.
- (c) The National Commission for Women (NCW) constituted a three member committee to investigate into the matter. After investigation, the Committee found that pre-abdomen test were conducted to know the pregnancy status of the women who participated in the mass marriages ceremony.
- (d) The Government proposes to advise the NCW to forward their report to the Government of Madhya Pradesh as an advisory.